

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 30<sup>th</sup> April, 2022*

No.HC.VII-23/2022/ **2915** /A. Smti Moushumi De, Addl. District and Sessions Judge, No.1, Kamrup (M), Guwahati, is posted at the same station, as Member, MACT, No.2, Kamrup (M), Guwahati, vice Shri Naimuddin Ahmed posted as Member, MACT, No.3 at the same station.

Smti De will hand over charge of her Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and join her new assignment immediately.

No.HC.VII-23/2022/ **2916** /A. Shri Naimuddin Ahmed, Member, MACT, No.2, Kamrup (M), Guwahati, is posted at the same station, as Member, MACT, No.3, Kamrup (M), Guwahati, vice Smti Pranita Rani Rajmedhi already retired.

Shri Ahmed will hand over charge of his Court and Office to the Presiding Officer, STAT, Assam & Member, MACT, No.1, Kamrup (M), Guwahati and join his new assignment immediately.

No.HC.VII-23/2022/ **2917** /A. Shri Lohit Kumar Saikia, Addl. District and Sessions Judge, No.2, Kamrup (M), Guwahati, is posted at the same station, as Addl. District and Sessions Judge, No.1, Kamrup (M), Guwahati, vice Smti Moushumi De posted at the same station.

Shri Saikia will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and join his new assignment immediately.

No.HC.VII-23/2022/ **2918** /A. Shri Pijush Pratim Bairagi, Addl. District and Sessions Judge, FTC, No.3, Kamrup (M), Guwahati, is posted at the same station, as Addl. District and Sessions Judge, No.2, Kamrup (M), Guwahati, vice Shri Lohit Kumar Saikia posted at the same station.

Shri Bairagi will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and join his new assignment immediately.

No.HC.VII-23/2022/ **2919** /A. Smti Rubina Sarmah, Addl. District and Sessions Judge, FTC, No.5, Kamrup (M), Guwahati, is transferred and posted as Addl. Sessions Judge-cum-Special Judge, POCSO, Golaghat, vice Shri Mahmud Hussain Borbhuiyan transferred.

*30/04/22*

Smti Sarmah will hand over charge of her Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **2920** /A. Shri Kalyanjit Saikia, Addl. District and Sessions Judge, Majuli, is transferred and posted as Addl. District and Sessions Judge, Chirang, Kajalgaon, vice Shri Biprajit Roy already transferred.

Shri Saikia will hand over charge of his Court and Office to the District and Sessions Judge, Majuli on the day of inauguration of the District Court at Majuli.

No.HC.VII-23/2022/ **2921** /A. Shri Nityananda Talukdar, Presiding Officer, Labour Court, Guwahati, is posted at the same station, as Addl. District and Sessions Judge, FTC, No.3, Kamrup (M), Guwahati, vice Shri Pijush Pratim Bairagi posted at the same station.

Shri Talukdar will hand over charge of his Court and Office to the Presiding Officer, Industrial Tribunal, Guwahati and join his new assignment immediately.

No.HC.VII-23/2022/ **2922** /A. Shri Mahmud Hussain Barbhuiya, Addl. Sessions Judge-cum-Special Judge, POCSSO, Golaghat, is transferred and posted as Addl. District and Sessions Judge, Hailakandi, vice Shri Ratnadip Bhattacharjee already transferred.

Shri Hussain Barbhuiya will hand over charge of his Court and Office to the District and Sessions Judge, Golaghat and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ **2923** /A. The Chief Judicial Magistrates of the following newly created Districts of Assam are given additional charge as Civil Judge & Asstt. Sessions Judge until further orders:-

- (i) Bajali
- (ii) Biswanath
- (iii) Majuli
- (iv) West Karbi Anglong, Diphu

No.HC.VII-23/2022/ **2924** /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers in Grade-II of the Assam Judicial Service as Asstt. Sessions Judge and to post them on transfer as Civil Judge & Asstt. Sessions Judge of the District and Sessions Division with Head-quarters as shown below against their names with effect from the date of taking over charge:-

Sl. No.	Name of the Officers	District	Head-quarters/Station
1.	Shri Bankim Sarma	Majuli	Majuli
2.	Smti Barnani Goswami	Bajali	Bajali
3.	Shri Abdus Sattar	Biswanath	Biswanath
4.	Shri Ajoy Kumar Basumatary	West Karbi Anglong	Hamren

No.HC.VII-23/2022 / **2925** /A. The Chief Judicial Magistrate, Majuli is allowed to act as Secretary, District Legal Services Authority, Majuli, in addition to his own duties until further orders.

No.HC.VII-23/2022 / **2926** /A. Shri Devojyoti Bhuyan, Secretary, District Legal Services Authority, Majuli, is transferred and posted as Secretary, District Legal Services Authority, Jorhat, vice Shri Bankim Sarma under order of transfer.

Shri Bhuyan will hand over charge of his Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Majuli, on the day of inauguration of the District Court at Majuli.

No.HC.VII-23/2022 / **2927** /A. In exercise of the power conferred under Sub-Section (3) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to designate temporarily the following Grade-III Officers of the Assam Judicial Service as Sub-Divisional Judicial Magistrate and to post them as Sub-Divisional Judicial Magistrate (S) at the station/ Head-quarters in the District as shown below against their names from the date of taking over charge as such:-

Sl. No.	Name of the Officers	Designation	District	Head-quarters/Station
1.	Shri Santanu Kumar Sarma	Sub-Divisional Judicial Magistrate (S), Darrang, Mangaldoi	Darrang	Mangaldoi
2.	Smti Nazrana Parbin Rehman	Sub-Divisional Judicial Magistrate (S), Sonitpur, Tezpur, vice Smti Kumari Arti already transferred	Sonitpur	Tezpur

3.	Shri Tanwir Ikram Hazarika	Sub-Divisional Judicial Magistrate (S),Barpeta, vice Smti Shatabdi Bhuyan already transferred	Barpeta	Barpeta
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No.HC.VII-23/2022/ **2928** /A. Smti Dimpy Naroh, Judicial Magistrate, 1<sup>st</sup> Class, Kamrup (M), Guwahati, is transferred and posted as Munsiff No.1, Barpeta, vice Dr. (Smti) Jayashri Das posted at the same station i.e. Barpeta as Munsiff No.2.

Smti Naroh will hand over charge of her Court and Office to the Chief Judicial Magistrate, Kamrup (M), Guwahati and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **2929** /A. Shri Pranjit Hazarika, Judicial Magistrate, 1<sup>st</sup> Class, Kamrup (M), Guwahati, is posted at the same station i.e. Guwahati, as Special Judicial Magistrate, 1<sup>st</sup> Class, vice Shri Tanwir Ikram Hazarika transferred.

Shri Hazarika will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kamrup (M), Guwahati and join his new assignment immediately.

No.HC.VII-23/2022/ **2930** /A. Dr.(Smti) Jayashri Das, Munsiff No.1, Barpeta, is posted at the same station i.e. Barpeta, as Munsiff No.2, vice Shri Upam Kalita already transferred.

Dr.(Smti) Das will hand over charge of her Court and Office to the District and Sessions Judge, Barpeta and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **2931** /A. In exercise of the power delegated to the High Court under the proviso of Section 19 of the Bengal, Agra and Assam Civil Courts Act, 1887 (as amended up to date), the High Court is pleased to invest the following Munsiffs with the power to try suits cognizable by the such Civil Court:-

1. Smti Dimpy Naroh
2. Dr. (Smti) Jayashri Das

***The power is personal to the Officers concerned and may be exercised by them at any station.***

By Order,  
Sd/- Roman Baruah.

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-23/2022 / 2932 -2971 /A.

Dated 30.04.2022

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.  
He is requested to invest the following Officers with the powers of Civil Judge:-  
(a) Shri Bankim Sarma  
(b) Smti Barnani Goswami  
(c) Shri Abdus Sattar  
(d) Shri Ajoy Kumar Basumatary
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The District and Sessions Judge, \_\_\_\_\_
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Principal Judge, Family Court, No. I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/Dhubri/Nalbari.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
8. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI & NIA, Assam, Guwahati.
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati. He is requested to release Shri Bankim Sarma from the post of Secretary, District Legal Services Authority, Jorhat and appoint him as Secretary, District Legal Services Authority, Majuli in addition to his own duties from the day of inauguration of Majuli District Court. Further, Shri Devojoyoti Bhuyan may be released from the post of Secretary, District Legal Services Authority, Majuli and appoint him as Secretary, District Legal Services Authority, Jorhat from the day of inauguration of the District Court at Majuli.
12. The Member, MACT, No.2 & 3, Kamrup (M) Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/Goalpara/Kamrup, Amingaon.
13. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati.
14. Smti Moushumi De, Addl. District and Sessions Judge, No.1, Kamrup (M), Guwahati.
15. Shri Naimuddin Ahmed, Member, MACT, No.2, Kamrup (M), Guwahati.
16. Shri Lohit Kumar Saikia, Addl. District and Sessions Judge, No.2, Kamrup (M), Guwahati.
17. Shri Pijush Pratim Bairagi, Addl. District and Sessions Judge, FTC, No.3, Kamrup (M), Guwahati.
18. Smti Rubina Sarmah, Addl. District and Sessions Judge, FTC, No.5, Kamrup (M), Guwahati.
19. Shri Kalyanjit Saikia, Addl. District and Sessions Judge, Majuli.
20. Shri Nityananda Talukdar, Presiding Officer, Labour Court, Guwahati.
21. Shri Mahmud Hussain Barbhuiya, Addl. Sessions Judge-cum-Special Judge, POCSO, Golaghat.
22. Shri Bankim Sarma, Secretary, District Legal Services Authority, Jorhat.

23. Smti Barnani Goswami, Secretary, District Legal Services Authority, Sivasagar.
24. Shri Abdus Sattar, Secretary, District Legal Services Authority, Biswanath.
25. Shri Ajoy Kumar Basumatary, Secretary, District Legal Services Authority, Udalguri.
26. Shri Devojoyoti Bhuyan, Secretary, District Legal Services Authority, Majuli.
27. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
28. The Chief Judicial Magistrate, \_\_\_\_\_
29. Shri Santanu Kumar Sarma, Judicial Magistrate, 1<sup>st</sup> Class, Kamrup (M), Guwahati. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kamrup (M), Guwahati and proceed to join his new assignment immediately.
30. Smti Nazrana Parbin Rehman, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Koliabar. She will hand over charge of her Court and Office to the Sub-Divisional Judicial Magistrate (M), Koliabar and proceed to join her new assignment immediately.
31. Shri Tanwir Ikram Hazarika, Special Judicial Magistrate, 1<sup>st</sup> Class, Kamrup (M), Guwahati. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kamrup (M), Guwahati and proceed to join his new assignment immediately.
32. Smti Dimpy Naroh, Judicial Magistrate, 1<sup>st</sup> Class, Kamrup (M), Guwahati.
33. Shri Pranjit Hazarika, Judicial Magistrate, 1<sup>st</sup> Class, Kamrup (M), Guwahati.
34. Dr. (Smti) Jayashri Das, Munsiff No.1, Barpeta.
35. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
36. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
37. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
38. The Administrative Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati.
39. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
40. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

*20.04.2022*

**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**